NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/13	IA 5/17 & IA 25/17 in TP 47/16	Hearing	151	J&D Wilkie Ltd. Vs Steward Pinned Products Pvt. Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
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ORDER

Counsel for Petitioner is present. IA No. 25/17 is taken up. Perused the documents filed in IA 25/17. In the circumstances as stated in IA 25/17 is allowed, delay is condoned on filing the documents, but subject to true and relevancy of condonation. Both the counsels are directed arguments if any. List it on 21/04/2017.

Member (J)

Member (T)